

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

RAJYA SABHA

UNSTARRED QUESTION NO. 1433

TO BE ANSWERED ON 14.03.2017

Upliftment of sportsmen and women in tribal areas

1433. SHRI RANVIJAY SINGH JUDEV:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state what action the Ministry is planning to take for the upliftment of sportsmen and women in tribal areas for National and International events and competitions?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI VIJAY GOEL)**

To promote sports in the country, Sports Authority of India (SAI) has a bouquet of schemes across the country to identify talented sports persons in the age group of 8-25 years and nurture them to excel at national and international competitions. All these schemes of the SAI are equally applicable to the sportspersons including sportsmen and sportswomen of various spheres of sports in tribal areas of the country.

Under the Special Area Games (SAG) Scheme, SAI lays emphasis on scouting talent among from the tribal and rural youth in the age group of 10-18 years. The majority of the trainees admitted under this scheme come from most backward and tribal areas of the country. Currently, there are 19 SAG Centres with 2000 trainees (1120 boys and 880 girls) being trained and provided with expert sports coaches, requisite outdoor/indoor playing facilities, sports equipment (consumable and non-consumable) including expenses towards boarding and lodging, sports kit, competition exposure, educational expenses, medical & insurance cover and stipend for day boarders as per the approved scheme norms.
